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(ख) राजस्थान मिनरल्स क० एक बड़ी व्यापारी कम्पनी है जिसे इस वर्ष के दौरान सबसे अधिक माल डिब्बे आवंटित किये गये थे। उसे 927 माल डिब्बे आवंटित किये गये थे।

Enquiry against Vigilance Inspector of Railway Board

3090. SHRI AZIZ IMAM : Will the Minister of RAILWAYS be pleased to refer to reply given to Unstarred Question No. 946 on the 21st March, 1972 regarding report against Vigilance Inspector, Railway Board and state :

(a) whether on the report of a Member of Parliament during 1971-72 enquiries were conducted against a Vigilance Inspector, Railway Board and whether as a result thereof the misconduct of the Vigilance Inspector was proved ; and

(b) if so, the action taken by Government in the matter ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) and (b) : A complaint against an Investigating Inspector of the Vigilance Directorate of the Railway Board was received from a Member of Parliament during 1971-72 i.e., April, 1971 to March, 1972. This is under investigation.

Re-booking of Consignment under Invoice No. 20 and 21 Ex-Khurai to Allahabad

3091. SHRI AZIZ IMAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether the consignment booked ex-Khurai to Allahabad under Invoice No. 20 and 21 of 21st September, 1971 was further rebooked to Varanasi by an Official of Divisional Superintendent's Office, Allahabad ;

(b) whether the rebooking of the above consignment was done by a person who was not competent to re-book the consignment; and

(c) the official held responsible for the incident and action taken by Government in the matter?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) (a) The re-booking was done by Goods Inspector, Allahabad Station on receipt of permission from the Office of Divisional Superintendent, Allahabad.

(b) The file on the subject is not traceable in the Office of the Divisional Superintendent, Northern Railway, Allahabad. Hence it has not been possible to ascertain whether the re-booking was permitted by the competent authority.